

Name of the Corporate Debtor: Frontage Media Private Limited
Date of commencement of CIRP: 15.03.2023 (Order Published on 17.03.2023)
List of creditors for claims received as on 21.06.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Logan Hands Global Private Limited	31.03.2023	17,00,000.00	-	Unsecured	-	No	0%	-	-	17,00,000.00	0	
2	HDB Financial Services Limited (Note - 1)	01.02.2024	90,21,372.70	90,21,372.70	Unsecured	-	No	12.65%	-	-	-	0	
Total			1,07,21,372.70	90,21,372.70		-		12.65%	-	-	17,00,000.00	-	

Note

1 HDB Financial Services Limited ("**HDB**") have submitted belated claim of Rs. 90,21,372.70. Further, HDB have filed an application before Hon'ble NCLT vide I.A. No. 234/2024, wherein, the Hon'ble NCLT have vide order dated 23.01.2024 ordered to consider the claim of HDB and to take appropriate decisions. In view of the order passed by the Hon'ble NCLT, HDB claim has been verified by the RP and consequently accepted. It is further pertinent here to note that HDB have secured the said claim by way of personal assets of gurantor and accordingly, the said claim has been classified as Unsecured Creditor.